



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

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June 7, 2010

Certificate of Registration - Cancelled

The Reserve Bank of India has cancelled the certificates of registration granted to the following companies, having their registered offices at the address shown against them, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the companies cannot transact the business of a non-banking financial institution.

Sr. No.	Company's Name	Address of Registered Office	Registration No. & Date	Date of cancellation
1.	M/s. S. Dalip Singh Credit Private Limited	A-25/34 Connaught Place, New Delhi - 110001	B-14.02738 dated November 14, 2002	May 14, 2010
2.	M/s. Saaraj Leasing & Finance Private Limited	BG-147, Sanjay Gandhi Transport Nagar, New Delhi - 110042	B-14.01905 dated September 12, 2000	May 14, 2010

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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